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SLP(Crl.)No. 1214 OF 2001
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ITEM No.1A (For Judgment) COURT No. 9 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave Petition (Crl.) No. 1214/2001@@
AACCC

State of Karnataka ...Appellant (s)

VERSUS

Sharanappa Basanagouda Aregoudar ...Respondent (s)

(HEARD BY HON'BLE SETHI AND BALAKRISHNAN, JJ.)@@
AA

Date : 21/03/2002 This matter was called on for pronouncement of Judgment.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI
HON'BLE MR. JUSTICE K.G.BALAKRISHNAN

For Appellant (s) Mr. N.P.Midha, Adv.
Mr. Satya Mitra, Adv.
Mr. N.Ganpathy, Adv.

For Respondent (s) Mr. Shankar Divate, Adv.

The Court made the following @@
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O R D E R@@
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Hon'ble Mr.Justice K.G.Balakrishnan pronounced the
Judgment of the Court.
Leave granted.
The appeal is allowed in terms of the signed judgment.
REPORTABLE@@
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.SP1

Anita (V.P.Tyagi)
Court Master

(Signed Judgment is placed on the file.)